

Export of Electronic Equipments by Bharat Electronics Limited

1580. SHRI D. B. CHANDRA GOWDA: Will the Minister of ELECTRONICS be pleased to state:

(a) whether the Bharat Electronics Limited, (BEL) is in a position to export electronic equipments;

(b) if so, whether any order has been secured by BEL during the current year and if so, the details thereof; and

(c) the amount of foreign exchange likely to be earned?

THE PRIME MINISTER, MINISTER OF PLANNING, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI): (a) Yes, Sir.

(b) Bharat Electronics Limited (BEL) currently has orders for about Rs. 31 crores worth of electronic equipment (consisting mostly of Radars) to be delivered in a three year period starting April 1976, as also, orders for Rs. 45 lakhs of electronic components to be executed during 1976-77.

(c) The value of exports executed by BEL in the first 4 months of the current financial year, i.e. April to July, 1976, has been Rs. 1.32 crores. The total foreign exchange likely to be earned by the Company during the financial year 1976-77 as a whole, is expected to be Rs. 9.5 crores. On the orders on hand, BEL will earn about Rs. 32 crores in foreign exchange over the next 3 years from April, 1976.

Shifting of Army Cadet College of Pune

1581. SHRI SHANKERRAO SAVANT;
SHRI ANANTRAO PATIL:

Will the Minister of DEFENCE be pleased to state:

(a) whether the Army Cadet College of Pune is proposed to be shifted to some other place; and

(b) if so, the facts and reasons therefor?

THE MINISTER OF DEFENCE (SHRI BANSI LAL): (a) and (b). There is no such plan at present.

Thermal and Hydraulic Energy Projects in Maharashtra

1582. SHRI SHANKER RAO SAVANT: Will the Minister of ENERGY be pleased to state:

(a) the thermal and hydraulic energy projects sanctioned in Maharashtra during 1974-75, 1975-76 and 1976-77;

(b) the capacity of each of these projects and when are they expected to be completed; and

(c) what is the amount of the Central aid in each case in the form of loan and subsidy?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): (a) to (c). The thermal projects sanctioned for Maharashtra during 1974-75, 1975-76 and 1976-77 are shown in the statement enclosed. No hydro-electric project has been sanctioned in these years in Maharashtra.

All the sanctioned schemes are included in the State Plan for which the extent of Central assistance is determined on an overall basis without specific reference to Power Projects.